

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1175

ANSWERED ON:17.07.2014

FUNDS UNDER CRF

Karandlaje Km. Shobha;Mani Shri Jose K.;Rajesh Shri M. B.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the funds allocated under the Central Road Fund (CRF) during the last three years, State-wise;
- (b) the criteria adopted for allocation of funds to the States/Union Territories; and
- (c) the details of proposals approved for Kerala and Karnataka during the last three years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

- (a) The State-wise details of the CRF accruals and releases for the last three years under CRF is given in Annexure.
- (b) The funds for development of State roads under Central Road Fund (CRF) scheme are distributed to the States on the basis of 30% weightage to fuel consumption and 70% weightage to the geographical area of the States. The release of funds from CRF to the States depends on the utilization of the released amount, submission of utilization certificates(UCs) and the progress of approved works.
- (c) 256 proposals amounting to Rs.1000.00 crore and 33 proposal amounting to Rs. 380.20 crore have been approved for Karnataka and Kerala respectively during the last three years.